

ITEM NO.36

COURT NO.3

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Criminal) No(s). 489/2025

AKHILESH KUMAR OJHA @ AKHILESH G. WILLIAMS

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION IA No. 301539/2025 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 301542/2025 - EARLY HEARING APPLICATION IA No. 301540/2025 -
EXEMPTION FROM FILING O.T. IA No. 301541/2025 - PERMISSION TO
APPEAR AND ARGUE IN PERSON)

Date : 15-12-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J.K. MAHESHWARI
HON'BLE MR. JUSTICE VIJAY BISHNOI

For Petitioner(s) : Petitioner-in-person

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

1. Permission to appear and argue in person is granted.
2. Issue notice.
3. Tag with Writ Petition (Civil) No. 682 of 2021.

(GULSHAN KUMAR ARORA)
AR-CUM-PS

(NAND KISHOR)
ASSISTANT REGISTRAR